

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 209 of 2020

In the matter of:

R.P. Casting Pvt. Ltd.

....Appellant

Vs.

Registrar of Companies, Delhi & Haryana

...Respondent

Present

For Appellant: Mr. Ashish Middha, Advocate.

**For Respondent: Mr. M. Yadubhushana Rao, For R-1.
Ms. Easha Kadian (Income Tax Department), For R-2.**

ORDER
(Virtual Mode)

05.01.2021: For filing of 'Reply'/ 'Response' of Respondent No. 1 & Respondent No. 2 before the Office of the Registry one week time is granted, of course, with a copy being served to the Learned Counsel for the Appellant well in advance.

At request of the Learned Counsels the matter is adjourned to **28th January, 2021.**

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Sim/nn